

[*English*]

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): Sir, the concerned Minister is busy in the other House. He will come after he is free from there... (*Interruptions*)...

[*Translation*]

SHRI HARISH RAWAT (Almora): On a Point of Order, Sir. The Government is harassing the official who had issued notices to the Vishwa Hindu Parishad regarding the payment of their income-tax dues. That officer has been transferred and the Government is trying to 'held' them and hush up the case of income-tax evasion by the Vishwa Hindu Parishad... (*Interruptions*)...

[*English*]

MR. SPEAKER: Now Matters under rule 377. Shri Narasimha Raja Wadiyar... (*Interruptions*)...

[*Translation*]

MR. SPEAKER: I have already called Shri Wadiyar.

SHRI H.K.L. BHAGAT (East Delhi): Sir, the statement on Nizamuddin is there on the agenda. It is in the name of Shri P. Upendra. But neither the Home Minister nor the other Minister is here. This is how they are taking the House.

MR. SPEAKER: That is at 3 O'clock. Now I have called Mr. Wadiyar... (*Interruptions*)

MR. SPEAKER: I have now taken up Matters under rule 377. Please take your seats...

(*Interruptions*)

SHRI T. BASHEER (Chirayinkil): Sir,

yesterday in the other House, the Minister has made a statement...

(*Interruptions*)\*

MR. SPEAKER: Mr. Basheer, you are not going on record. Please sit down. Yes, Mr. Wadiyar.

12.24 hrs.

#### MATTERS UNDER RULE 377

[*English*]

#### (I) **Need to include synonyms of "Nayaka" in the list of Scheduled Tribes**

SHRI SRIKANTA DATTA NARASIMHARAJA WADIYAR (Mysore): Sir, the synonyms of Nayaka or Nayakda, namely, Banjara, Lambani, Bhovi, Korama and Koracha have been included in the list of Scheduled Tribes. There has been great injustice to the other synonyms, namely, Valmiki, Beda, Parivara, Talavara and Besta communities. These are the down-trodden communities in Karnataka State and, therefore, the State Government recommended to the Union Government to include these names in the list of Scheduled Tribes. The recommendation letters were sent during the year 1984 but the matter is pending before the Government of India till today.

The students and the Government employees belonging to the above synonyms are put to lot of difficulties and it is high time for the Union Government to take up this matter on priority basis. A number of Members of Parliament from Karnataka had submitted a memorandum to the Central Government in the month of August 1988, but nothing has been done so far.

I, therefore, urge upon the Government of India to look into this matter and include the synonyms of Nayaka in the list of Scheduled Tribes immediately.